

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 345/MP/2018

Subject : Petition for treatment of power drawn by CTU connected 750 MW Rewa Solar Project during non-generation night hours and during shutdown period and determination of tariff thereof.

Petitioner : MP Power Management Company Limited (MPPMCL)

Respondents : ACME Jaipur Solar Power Private Limited and Ors.

Date of Hearing : 17.10.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I. S. Jha, Member

Parties Present : Shri G. Umaphy, Advocate, MPPMCL
Shri V. Bharadwaj, MPPMCL
Ms. Anukriti Jain, Advocate, AJSPL, MRPL and ACEPL
Shri Alok Kumar Mishra, POSOCO

Record of Proceedings

Learned proxy counsel for the Petitioner requested for adjournment. Learned counsel for the Respondent had no objection in this regard. Accordingly, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission
sd/-
(T.D. Pant)
Deputy Chief (Law)

